

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 4143
TO BE ANSWERED ON 27.03.2023

Revival of PSUs

4143. SHRI GIRISH BHALCHANDRA BAPAT: SHRI RAHUL RAMESH SHEWALE: SHRI AJAY NISHAD: DR. PRITAM GOPINATHRAO MUNDE: SHRI DINESH LAL YADAV "NIRAHUA": SHRI CHANDRA SEKHAR SAHU: SHRI KRUPAL BALAJI TUMANE: SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of various Public Sector Undertakings (PSUs) in the country, State-wise including in Maharashtra;
- (b) whether the Government is aware of the underperforming heavy value PSUs in the country, if so, the details thereof including the losses incurred by these PSUs during the last eight years and the current year;
- (c) whether the Government proposes to take any policy measure for revamping/revival of the sick PSUs in the country, if so, the details thereof including the estimated expenditure likely to be incurred on such revamping/revival of sick PSUs in the country particularly in Maharashtra;
- (d) whether the Government proposes to make allocation as per the National Capital Goods Policy, 2016 for the revival of these PSUs, if so, the details thereof, State-wise including Maharashtra; and
- (e) whether the Government proposes to set up more PSUs in the country to provide jobs to the common man and if so, the details thereof, State/UT-wise including Maharashtra?

ANSWER

THE MINISTER OF STATE FOR FINANCE
((DR. BHAGWAT KISHANRAO KARAD))

(a): As per information available, as on 31.3.2022, there are 248 Operating Central Public Sector Enterprises (CPSEs) in the country out of which 28 CPSEs have registered Offices in the State of Maharashtra. Most CPSEs have operations beyond the place of their registered office.

(b) The details of loss making CPSEs are as follows:

PE Survey	Number of CPSEs	Total Amount of Loss (Rs. in Crores)
2014-15	76	-27497.80
2015-16	79	-30755.74
2016-17	81	-27494.42
2017-18	72	-32180.11
2018-19	69	-31616.54
2019-20	84	-44239.34
2020-21	76	-31784.01
2021-22	59	-14586.20

(c and d): Enterprise specific measures for their turnaround are taken by the respective Boards and administrative Ministries/Departments having jurisdiction over the CPSEs concerned. These, inter alia, include business restructuring, formation of joint ventures, modernization and improved marketing strategies etc. Government has also notified the New Public Sector Enterprise (“PSE”) Policy in February, 2021 as per which CPSEs have been classified in Strategic and Non Strategic sectors based on certain criteria. The CPSEs are, therefore, to be dealt according to the provisions of the New PSE Policy only.

(e): Central Public Sector Enterprises (CPSEs) function under the administrative control of respective Ministries/Departments. Any decision to set up new CPSEs is taken by the sectoral line Ministries/Departments after taking into consideration the needs and commercial viability and any extant policy of the Government. The employment in CPSEs depends upon the prevailing business conditions & requirements, while also taking into account others factors such as future operations, expansion / investment plan, retirements etc.
